

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/00401/2020**

HYDERABAD, this the 9<sup>th</sup> day of March, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Dr. N. Vasudeva Rao S/o Nageswara Rao,  
Aged 53 years, Occ : Senior Scientific Officer-I (Group 'A'),  
O/o The Admiral Superintendent,  
Naval Dock Yard, Visakhapatnam. ...Applicant

(By Advocate : Mr. K. R. K. V. Prasad)

Vs.

1. Union of India represented by  
The Secretary, Ministry of Defence,  
Government of India, South Block,  
New Delhi.
2. The Chief of Naval Staff,  
Integrated Headquarters,  
MoD (Navy), New Delhi.
3. The Principal Director Civilian Personnel,  
Integrated Headquarters,  
MoD (Navy), New Delhi.
4. The Flag Officer, Commanding-in-Chief,  
Headquarters, Eastern Naval Command,  
Visakhapatnam.
5. The Admiral Superintendent,  
Naval Dock Yard, Visakhapatnam.
6. The Admiral Superintendent,  
Naval Dock Yard, Mumbai. ....Respondents

(By Advocate : Mrs. L.Pranathi Reddy, SC for Rlys)

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**ORAL ORDER**  
**(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)**

**Through Video Conferencing:**



Mr. K.R.K.V.Prasad, learned counsel for the applicant submitted letter dated 05.03.2021 stating that the applicant would like to withdraw the OA since the Respondents are considering the case of the applicant for grant of the relief prayed for by the applicant in the OA.

2. In view of the above said submission, the OA is closed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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